

R.O.C.No.26/2013-Con.B2

**SENIOR CIVIL JUDGE
POSTING**

NOTIFICATION No. 137 / 2013

Thiru. A.Subramanian, formerly Sub Judge, Perambalur now under compulsory wait, who has been appointed as Additional Member(Judicial), Tamil Nadu Sales Tax Appellate Tribunal (Additional Bench), Madurai in G.O.(2D) No.94, Commercial Taxes and Registration(E2) Department, dated 10.07.2013, is posted as Additional Member(Judicial), Tamil Nadu Sales Tax Appellate Tribunal (Additional Bench), Madurai in the existing vacancy.

HIGH COURT, MADRAS.
DATED : 12.07.2013

S/d.P.KALAIYARASAN
REGISTRAR GENERAL

R.O.C.No.6934-A/2013-B2

CIVIL JUDGE
TRANSFER & POSTING

NOTIFICATION No. 138 / 2013

Thiru P.Murugan, District Munsif-cum-Judicial Magistrate, Needamangalam is transferred and posted as Judicial Magistrate, Thiruthuraipoondi in the existing vacancy.

HIGH COURT, MADRAS.
DATED: 12.07.2013.

S/d.P.KALAIYARASAN
REGISTRAR GENERAL